## NATIONAL COMPANY 1/2, W TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No.	-	For hearing	Rule-6 of	Kings Wood Suppliers Pvt. Ltd. Vs
127/BB/			IB	Associate Décor Ltd.
2017				

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

For velay Shawkar of 10 volu

Velay Shawkar of 10 volu

Period West of 1949

Respondent

Respondent

Respondent

Respondent

Respondent

Respondent

Respondent

Respondent

## ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Counsel for Respondent filed objections. For hearing. Post it on 07.02.2018.

Member (T)

Member (J)